

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2155  
TO BE ANSWERED ON 4<sup>TH</sup> MARCH, 2020**

**INTERNET CONNECTIVITY INFRASTRUCTURE**

**2155. SHRI RITESH PANDEY:**

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has conducted any enquiry for measuring the operating strength of the internet connectivity infrastructure in both urban and rural areas of the country and if so, the details and the conclusions thereof;
- (b) if not, the reasons therefor; and
- (c) whether the Government is taking or planning to take any action against telecom operators failing to provide adequate internet coverage and if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS,  
HUMAN RESOURCE DEVELOPMENT AND  
ELECTRONICS & INFORMATION TECHNOLOGY  
(SHRI SANJAY DHOTRE)**

(a) & (b) No such enquiry has been conducted by the Government. However, TRAI has been monitoring the performance of service providers against the benchmark for various Quality of Service parameters laid down by TRAI by way of Quality of Service regulations issued from time to time, through Quarterly Performance Monitoring Reports (PMRs) submitted by service providers. The performance is reported license area-wise and the performance is assessed for the service area as a whole.

(c) Under Internet Service License agreement, Internet Service Provider (ISP) Licensees has no mandatory internet coverage obligation. Expansion of Internet service depends on the business decision of the ISP Licensees.

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